

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 538 OF 2016 IN
APPEAL NO. 252 OF 2016**

Dated: 4th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s GEM Sugars Ltd. Appellant(s)
Vs.
Karnataka Power Transmission Corporation Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R-1 & R-2

ORDER

I.A. No. 538 of 2016

(Appl. for stay)

We have heard learned counsel for the parties for some time.

List the application for further hearing on **09.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt